

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2012

Dated : 26th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. East Coast Railway ... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Gitanjali Mohan

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. R.K. Mehta with Mr. Elangban
P.S. for R-2
Mr. Buddy A. Ranganadhan
Mr. Aditya Panda for R-3, 4 & 5.

ORDER

Heard learned counsel for the parties.

They are directed to file their respective written submissions on or before
3rd October, 2013 after serving copy on the other side.

Post the matter for reporting compliance on **11th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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